

ITEM NO.47 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 10453/2016

DR. CHANDRA MOHAN VARMA

Appellant(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(with office report)

Date : 29/03/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ujjwal Singh, Adv.

Mr. M. Shoeb Alam, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Await certificate of service of respondent No.1 from the
High Court and reminder be issued to this effect.

Respondent Nos.2 to 8 have been deleted vide order dated
2.1.2017.

List again on 18.4.2017.

(PAWAN DEV KOTWAL)
Registrar